

30

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 24.07.2015

OA No. 191/2012

None present for the applicant.

Mr. Mukesh Agarwal counsel for the respondents.

Neither the applicant nor the counsel for the applicant is present today. No representation for the applicant in the several previous posting was there. It seems that the applicant has lost his interest in prosecuting the matter..

2. The Original Application is therefore dismissed for non-prosecution on the part of the applicant.



(R. Ramanujam)
Administrative Member



(Justice Harun-Ul-Rashid)
Judicial Member

Vv